

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 1807
TO BE ANSWERED ON 08.12.2021

Coal Theft Incidents

1807. SHRIMATI PRATIMA MONDAL:

Will the Minister of COAL be pleased to state:

- (a) whether the incidents of theft and blackmarketing of coal have been reported in the country;
- (b) if so, the details of such incidents reported during each of the last three years and the current year and loss of coal and revenue as a result thereof, company and State-wise; and
- (c) the steps taken/proposed to be taken by the Government to check such activities in future?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) & (b): Theft / pilferage of coal are carried out stealthily and clandestinely. So, it is difficult to assess and specify the exact quantum of coal stolen and losses incurred on account of theft / pilferage of coal. However, as per raids conducted by security personnel as well as joint raids with the law and order authorities of the concerned State Government, the quantity of coal recovered, its approximate value and FIRs lodged during last three years and the current year is at **Annexure**.

(c): Law & Order is a State subject, hence primarily, it is the responsibility of the State/ District administration to take necessary deterrent action to stop/ curb theft / pilferage of coal. Steps taken to check Theft / pilferage of coal are under:

- RFID based Boom Barriers and CCTV camera at weighbridges, GPRS based vehicle tracking system with geofencing and CCTV camera at strategic locations installed in mines.
- Regular FIRs are lodged by the Colliery Management and CISF with local Thana. A close watch on the activities of criminals is being kept by CISF.
- Interaction and liaison with District officials at regular intervals and holding meeting with Officials of the State Administration.

- Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of CISF to check pilferage.
- Armed Guards have been deployed at Railway sidings.
- Escorting of coal rakes in coordination with RPF upto weighbridge, is arranged in pilferage prone areas.
- Surprise re-weighment of coal loaded trucks is done at weighbridges.
- Surprise checks / raids are conducted by flying squads of CISF/security department.
- Regular patrolling is conducted in and around the mine including OB dumps.
- Joint patrolling with local police is also being carried out in pilferage prone areas.
- Check posts have been established at entry / exit points where all coal laden vehicles are physically checked.
- Security at coal dumps has been strengthened by fencing, proper illumination and round the clock guarding.

In addition to the above, the Government of India has launched one mobile app namely “Khanan Prahari” and one web app “Coal Mine Surveillance and Management System (CMSMS)” for reporting unauthorized coal mining activities so that monitoring and suitable action can be taken by Law & Order authority.

Annexure

**Company and State-wise quantity of coal recovered, approximate value and FIR lodged during last three years and current year
(Provisional)**

Company	State	2021-22 (till October'21)			2020-21			2019-20			2018-19		
		Qty. Recovered (te)	Approx. Value (Rs. Lakh)	FIR lodged	Qty. Recovered (te)	Approx. Value (Rs. Lakh)	FIR lodged	Qty. Recovered (te)	Approx. Value (Rs. Lakh)	FIR lodged	Qty. Recovered (te)	Approx. Value (Rs. Lakh)	FIR lodged
ECL	WB	5438.54	326.370	28	9302.81	468.320	28	13675.06	683.750	228	11063.39	562.817	224
	Jharkhand	2663.25	159.760	2	5251.18	264.450	6	6877.28	343.870	82	4885.23	248.817	135
	Total ECL	8101.79	486.130	30	14553.99	732.770	34	20552.34	1027.620	310	15948.62	811.634	359
BCCL	Jharkhand	6041.35	159.632	13	1246.14	37.162	4	1443.37	56.149	12	5030.29	214.840	23
	WB	18.14	0.430	0	16.00	0.372	0	0.00	0.000	0	682.05	24.992	7
	Total BCCL	6059.49	160.063	13	1262.14	37.534	4	1443.37	56.149	12	5712.34	239.833	30
CCL	Jharkhand	520.98	14.879	9	838.72	23.501	13	914.55	24.371	13	595.51	12.753	34
NCL	MP	0.00	0.000	0	86.25	2.733	3	0.00	0.000	0	0.00	0.000	0
	UP	25.05	0.561	1	0.00	0.000	0	0.00	0.000	0	0.00	0.000	0
	Total NCL	25.05	0.561	1	86.25	2.733	3	0.00	0.000	0	0.00	0.000	0
WCL	Maharashtra	132.13	2.992	4	110.65	3.269	5	277.03	9.624	18	261.05	7.595	15
	MP	0.00	0.000	0	0.00	0.000	0	0.00	0.000	0	0.00	0.000	0
	Total WCL	132.13	2.992	4	110.65	3.269	5	277.03	9.624	18	261.05	7.595	15
SECL	MP	32.77	0.483	1	0.00	0.000	0	0.15	0.010	1	0.50	0.015	1
	Chhattisgarh	0.05	0.005	1	0.00	0.000	0	36.47	0.621	2	9.30	0.380	2
	Total SECL	32.82	0.488	2	0.00	0.000	0	36.62	0.631	3	9.80	0.395	3
MCL	Odisha	50.01	1.286	3	122.63	3.852	4	72.33	0.624	2	257.22	4.572	9
NEC	Assam	0.00	0.000	1	0.00	0.000	9	0.00	0.000	27	0.00	0.000	21
Total Coal India		14897.22	665.838	62	16974.38	803.659	72	23296.24	1119.018	385	22784.54	1076.782	471